## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3784 ANSWERED ON:17.08.2010 PROCUREMENT OF FOODGRAINS Azad Shri Kirti (Jha)

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the demand and procurement of foodgrains in the country during 2008-09 and 2009-10;
- (b) whether the Government has allowed the private companies to procure foodgrains in the country;
- (c) if so, whether this has led to decline in Government procurement due to increased procurement by the private parties leading to hoarding and artificial scarcity in the country; and
- (d) if so, the details thereof and the remedial steps taken in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) The procurement of wheat and rice for the Central Pool by Food Corporation of India(FCI) and State agencies during Crop year 2008-09 and 2009-10 is given below:-

(in lakh tonnes)
Year\$ Wheat Rice
2008-09 253.82 336.84
2009-10 225.25 303.72#

\$ pertains to crop year Oct.-Sept. #as on August 12,2010.

The requirement of foodgrains is determined on the basis of allocations made to 6.52 crores identified BPL (including AAY) families @ 35 kg. per family per month and to APL families, depending upon the foodgrains stocks in central pool. The total allocations of foodgrains during 2008-09 & 2009-10 is 387.76 and 476.03 lakh tonnes respectively.

- (b): There is no ban on the private companies to procure foodgrains in the country. Farmers can sell their produce
- (i) to private operators in the open market and /or
- (ii) to procuring agencies- FCI & State agencies for central pool at MSP; depending upon the prevailing prices in the market, whichever is advantageous to them.
- (c) and (d): No, Madam. This has been third successive year of high procurement.